NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.791/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Atonce Infra Developers Pvt Ltd

Vs

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

ORDER

CP No.791/252(1)/NCLT/MB/MAH/2017

The Company Petition allowed on costs of Rs.20,000.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)